Annexure-9(Not Applicable)
Name of the corporate debtor:M/s OIL COUNTRY TUBULAR LIMITED Date of commencement of CIRP: 28.01.2020; List of creditors as on:03.04.2020

List of other creditors (Other than financial creditors and operational creditors)

 $(\text{Amount in } \mathbb{7})$ 

 	Identificati		Details of				Details of	claim	Amount	Amount of			f Remarks, if
creditor	on No.		claim				admitted		of	any mutual	of claim	claim	any
		Date of	Amount	Amount of	Nature of	Amount	Whether	% of	contingen	dues, that	not	under	
		receipt	claimed	claim	claim	covered by	related	voting	t claim	may be set-	admitted	verificatio	n
		-		admitted		guarantee	party?	share in		off			
								CoC					
													1
TOTAL			0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.0	0.00